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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/25/2016
NAME OF THE PETITIONER(S) : Mekuba Petroleum India P. Ltd and 3 others
NAME OF THE RESPONDENT(S) : Wynn's Mekuba India P. Ltd and 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. PRIYADARSHINI N
For T.K. Bhaskar

Counsel for 2nd Respondent



2. P. M. VATSALA
For A.K. MYLAMY

COUNSEL FOR PETITIONERS

P.M. Vatsala

ORDER

Counsel for petitioner present. Counsel for R2 present. No representation on behalf of R4 & R5. Counsel for petitioner undertakes to file a certified copy in relation to the order passed by the Civil Court pertaining to the withdrawal of the Civil Suit under reference and the matter is posted for final hearing. Counsel for petitioner is directed to send private notice to R1 and file proof of sending and serving the notice thereon with an affidavit by the next date of hearing. Put up on **18.11.2016 at 10.30 A.M.**

(Ch.Mohd.Sharief Tariq)
Member (Judicial)

(K Anantha Padmanabha Swamy)
Member (Judicial)